

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Competition Appeal (AT) No. 31 of 2017

IN THE MATTER OF:

Gujarat Alkalies and Chemicals Ltd.

...Appellant

Vs.

Competition Commission of India

...Respondent

Present: For Appellant: - Mr. Yaman Verma, Advocate

For Respondent: - Mr. Gaurav Mitra, Advocate.

**Mr. Samar Bansal and Mr. Devahuti Pathak, Advocates
for CCI.**

**Mr. Sangram Patnaik and Mr. Keshav Seth, Advocates for
R-2.**

Competition Appeal (AT) No. 33 of 2017

IN THE MATTER OF:

Grasim Industries Ltd.

...Appellant

Vs.

Competition Commission of India & Ors.

...Respondents

**Present: For Appellant: - Mr. Nittin Nair and Mr. Mohith Gauri,
Advocates.**

**For Respondents: - Mr. Samar Bansal and Mr. Devahuti
Pathak, Advocates for CCI.**

**Mr. Sangram Patnaik and Mr. Keshav Seth, Advocates for
R-3.**

Contd/-.....

O R D E R

07.02.2020— Let both the appeals be listed 'for hearing' before appropriate Bench on 3rd March, 2020 on the top of the list.

[Justice S.J. Mukhopadhaya]
Chairperson

(Shreesha Merla)
Member(Technical)

Ar/Rr